

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that **on 21<sup>st</sup> October, 2019 and 22<sup>nd</sup> October, 2019:**

### **I**

The regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Kum. Justice Nutan D. Sardessai** will not be available for the Judicial work.

### **II**

The Reconstituted Division Bench comprising of the **Hon'ble Shri Justice C.V. Bhadang** and the **Hon'ble Kum. Justice Nutan D. Sardessai** will take up the extant judicial assignment of the Regular Division Bench.

### **III**

After the Judicial work of the re-constituted Division Bench is over, the **Hon'ble Shri Justice C.V. Bhadang** will sit singly and will take up the extant judicial assignment.

### **IV**

After the Judicial work of the re-constituted Division Bench is over, the **Hon'ble Kum. Justice Nutan D. Sardessai** will sit singly in **Court Hall No. 1** and will take up the matters, as per the board notified.

By Order,

High Court of Bombay at Goa,  
Panaji, Goa

Date : 15.10.2019

Sd/-  
(Kiran A. Bagi)  
Registrar Judicial